

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 236 OF 2017 &
IA NO. 421 OF 2017**

Dated: 3rd April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

TEAMEC Chlorates Ltd.

.... Appellant(s)

Vs.

**Andhra Pradesh Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Mukund P. Unny
Mr. Rohit Rao N.

Counsel for the Respondent(s) :

Mr. K.V. Balakrishnan for R-1

Ms. Purna Singh
Mr. Gautam Prabhakar for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**